

WRITTEN ANSWERS TO  
QUESTIONS

## Loss due to Floods

Shri Vishram Prasad:  
 Shri Bagri:  
 Shri M. L. Dwivedi:  
 Shrimati Savitri Nigam:  
 Shri Subodh Hansda:  
 Shri S. C. Samanta:  
 Shri Prakash Vir Shastri:  
 Shri Jagdev Singh  
 Siddhanti:  
 Shri Bibhuti Mishra:  
 Shri K. N. Tiwary:  
 Shri Daljit Singh:  
 Shri Kolla Venkaiah:  
 Shri Kajrolkar:  
 \*212. Shri S. N. Chaturvedi:  
 Shri Karni Singhji:  
 Shri H. V. Koujalgi:  
 Shri P. C. Borooah:  
 Shri P. R. Chakraverti:  
 Shri P. Venkatasubbaiah:  
 Shri Ravindra Varma:  
 Shri Yashpal Singh:  
 Shri Sidheshwar Prasad:  
 Shri D. D. Mantri:  
 Shri Hukam Chand  
 Kachhavaitya:  
 Shri Rameshwaranand:  
 Shri Brij Raj Singh:  
 Shri Bade:

Will the Minister of Irrigation and Power be pleased to state:

(a) the total estimate of the damage caused to life and property by the floods during 1964, State-wise;

(b) the assistance given by the Central Government to different State Governments to meet the damage caused by the floods; and

(c) whether a comprehensive plan for controlling the floods is being considered?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) A statement giving the information available so far is placed on the Table of the House. [Placed in Library. See No. LT-3467/64].

(b) During the current year, the Central Government has sanctioned Rs. 17.61 lakhs for emergency relief in Delhi and Rs. 10,000 towards expenditure incurred by the Manipur Administration on relief.

(c) The States are formulating comprehensive plans for flood control and drainage for the river and drainage system within their jurisdiction. Pending preparations of these plans work on urgent schemes is being taken up by the States.

M/s Louis Dreyfus & Co. Ltd.,  
Calcutta

\*213. Maharajkumar Vijaya Ananda:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 381 on the 24th September, 1964 and state:

(a) whether the Calcutta Custom House and the Enforcement Directorate have since completed scrutiny of documents seized by them from M/s Louis Dreyfus & Company, Ltd., Calcutta;

(b) if so, the conclusions drawn therefrom and the action taken in the matter; and

(c) if not, the reasons for the delay?

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): (a) and (b). On the basis of the investigations so far carried out by the Customs authorities, two show cause notices have been issued to the Company. Further investigations are in progress.

(c) The investigation is taking time as it entails scrutiny of a large number of documents totalling over 3,500 in number and follow up of the clues obtained.

## Subsidies to State Electricity Boards

\*214. Shri Oza: Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government contemplate granting subsidies to the State Electricity Boards for covering losses